

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1672
ANSWERED ON 21/12/2022

REPAIR OF DAMAGED NHs

1672. Dr. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has conducted any assessment of the damage caused to National Highways due to natural calamities in Karnataka;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has conducted any repair works on these damaged NHs;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the funds sanctioned and released for repairing of damaged NHs during the last five years, State-wise including Karnataka?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) Development and maintenance of National Highways (NHs) is a continuous process and as part of this process, NHs are inspected from time to time, especially during pre-monsoon and post monsoon periods. Damages to NHs wherever occurring due to natural calamities or any other reasons, are repaired to keep the NHs in traffic worthy condition. The damages to NHs in Karnataka due to rains/floods during last monsoon period were inspected and necessary temporary restoration measures have been undertaken.
- (e) The details of funds released and expenditure incurred for repair and maintenance of NHs during the last five years and the current year state-wise including the State of Karnataka are at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY to PART (e) OF RAJYA SABHA UNSTARRED
QUESTION NO. 1672 FOR ANSWER ON 21.12.2022 ASKED BY
Dr. DHARMASTHALA VEERENDRA HEGGADE REGARDING
REPAIR OF DAMAGED NHs.

The State/UT-wise details of funds allocated/utilized for maintenance of NHs during each of
the last five years and current year

(Rs. in cr.)

Sl. No.	States/UTs/Agency	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (till 31.10.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Karnataka	126.78	88.91	66.21	46.52	60.88	30.87	148.3	132.44	151.44	94.06	52.51	19.08
2	Andhra Pradesh	83.52	77.02	87.98	20.61	89.6	65.37	147.44	113.91	150.92	85.89	107.3	39.59
3	Arunachal Pradesh	42.67	36.31	34.1	15.97	28.72	25.27	78.76	111.39	68.84	76.08	64.64	9.48
4	Assam	122.63	89.28	48.33	11.33	28.49	3.28	130.68	73.19	110.7	38.6	54.95	2.59
5	Bihar	121.68	97.29	38.86	20.91	50.31	15.24	115.92	64.86	108.32	72	50.68	0.53
6	Chhattisgarh	28.17	21.95	28.59	10.79	25.02	16.79	44.13	16.72	32.77	15.16	22.43	1.43
7	Goa	21.6	14.75	8.1	4.87	6.59	1.13	18.95	8.02	16.19	6.58	12.17	4.42
8	Gujarat	65.19	68.43	80.3	64.49	100.23	91.43	186.28	114.78	168.58	48.92	183.4	55.94
9	Haryana	40.38	39.53	0.8	0.26	0.5	0.02	3	0	3.5	0	6.92	0
10	Himachal Pradesh	79.02	56.46	55.45	43.01	37.9	28.34	83.4	73.98	88.59	55.05	50.65	16.38
11	Jharkhand	65.48	54.69	44.31	32.25	26.83	26.07	39.71	23.13	49	21.92	30.86	15.08
12	Kerala	113.99	99.15	81.95	29.93	77.19	64.27	127.06	178.97	121.62	47.74	30.85	1.75
13	Madhya Pradesh	75.37	48.75	40.59	11.23	25.11	14.8	102.05	28.11	63.84	10.79	25.84	0
14	Maharashtra	225.75	200.99	387.9	352.83	125.25	42.48	281.53	157.14	270.81	44.81	111.67	13.51
15	Manipur	23.06	12.01	34.94	21.67	7.1	2.38	26.11	22.89	19.38	14.23	6.6	0
16	Meghalaya	107.6	122.37	121.29	67.35	70.36	39.15	61.66	45.64	64.07	52.86	26.77	7.6
17	Mizoram	125.93	125.25	158.98	126.86	48.97	37.23	34.91	21	44.96	33.9	17.53	3.54
18	Nagaland	55.32	55.64	63.33	50.65	42.42	32.73	62.14	46.24	70.09	28.47	32.25	5.49
19	Odisha	34.81	27.74	43.24	25.9	55.31	49.95	63.16	104.68	99.73	63.31	36.81	12.47
20	Punjab	38	30.45	33.2	10.62	10.74	5.43	34.72	27.81	27.85	16.05	53.31	17.13
21	Rajasthan	69.78	63.3	52.73	18.23	51.9	40.02	125.86	78.02	111.51	16.14	39.44	13.4
22	Sikkim	4.13	4.13	16	17.3	11.94	10.36	5.88	6.85	8.87	7.91	6.27	1.93
23	Tamil Nadu	74.39	72.99	52.77	42.68	36.85	16.21	92.68	92.18	75.95	25.25	64.12	43.75
24	Telangana	54.36	52.15	37.34	22.73	82.6	59.55	128.43	72.54	103.3	36.79	96.78	37.02
25	Tripura	40.65	43.19	47.94	47.35	25.71	14.54	16.68	12.13	9.03	0	2.94	0
26	Uttar Pradesh	88.53	56.51	73.07	40.12	116.22	73.54	139.57	90.81	133.63	71.34	67.38	25.43
27	Uttarakhand	31.98	18.92	38.06	15.04	27.97	14.42	46.21	32.79	40.41	12.69	28.18	6.3

28	West Bengal	60.78	59.74	32.27	28.54	41.66	38.03	51.5	34.89	46.11	33.11	31.06	6.24
29	Chandigarh	1.26	0	0.1	0	0.2	0	3.11	2.03	9.3	5.69	5.08	0.88
30	Dadar & Nagar Haveli ^	0.11	0	0.1	0	0.2	0	0.86	0	0.68	0	0.21	0
31	Daman & Diu ^	0.07	0	0.1	0	0.2	0						
32	Delhi	0.98	0	0.5	0	0.5	0	0.25	0	0.2	0	0.17	0
33	Jammu & Kashmir \$	12.95	2.96	33.48	9.14	2.02	0.34	9.37	0	4.11	0	5.71	0
34	Ladakh	0	0	0	0	0	0	5.13	3.39	3.64	0	1.04	0
35	Puducherry	1.14	0.36	1.08	0.99	1.97	0.09	2.35	1.98	1.37	0.3	0.1	0
	Total	2038.06	1741.22	1843.99	1210.17	1317.46	859.33	2417.79	1792.51	2279.31	1035.64	1326.62	360.96
	NHAI	575	575	272.19	272.19	400	400	400	400	1909.36	1909.36	900	900
	NHIDCL	125	125	100	100	200	200	248.17	248.17	325	325	0	0
	BRO	135	134.78	115	114.81	142	134.23	220	219.78	170	152.06	180	106.28
	Bridge management	2.69	2.68										
	First come first serve					-59.46		-632.04		-1182.15			
	Grand Total	2875.75	2578.68	2331.18	1697.17	2000	1593.56	2653.92	2660.46	3501.52	3422.06	2406.62	1367.24

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

\$-Erstwhile Jammu and Kashmir State before reorganization to State of Jammu and Kashmir and Ladakh UT

^-Erstwhile UTs before merger
